

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3041
ANSWERED ON:22.03.2005
VIOLATION OF OFFICIAL LANGUAGE ACT
Mahato Shri Sunil Kumar;Prasad Shri Hari Kewal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any case of violation of official language act has come to the notice of the Government during the last three years;
- (b) if so, the details thereof;
- (c) whether any action has been taken by the Government against the offenders; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a) & (b): In compliance of Official Language Resolution, 1967(notified on 18th Jan., 1968) adopted by the Parliament for doing the official work of the Union in Hindi, the Department of Official Language prepares an Annual Programme in which targets are fixed for different items of work. The achievement with respect to these targets is reflected in Annual Assessment Report. In this regard Assessment Report for the year 2002-03 has been laid on the table of Lok Sabha on 21.7.2004. A copy of the Assessment Report is forwarded to all Ministries/Departments so that they may take appropriate action to remove the deficiencies reflected in it.

(c) As per the provisions made in Rule 12 of Official Languages Rules 1976, it is the responsibility of Administrative Head of the each Central Government Office to ensure implementation of Official Language Act, provisions of Official Languages Rules and orders relating to Official Language Policy. In this context a letter was issued on 23.12.2004 by the then Prime Minister to the Ministries to ensure the compliance of section 3(3) of Official Language Act and Rule 5 of Official Languages Rules with the direction to advise in writing those officers who have neglected these provisions to refrain from this attitude in future.

(d) It is well considered view of the Government that use of Official Language Hindi in Central Government offices be accelerated through inspiration, motivation and goodwill.